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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

ORIGINAL APPLICATION NO. 416/99

DATE OF ORDER : 26.3.1999.

Between :-

Madan Kumar Moddigeorge

... Applicant  
And

1. The General Manager,  
Ordnance Factory Project, Yddumailaram, Medak.
2. The Employment Officer,  
Dist. Employment Exchange,  
Sangareddy, Medak.

... Respondents

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Counsel for the Applicant : Shri K.Nageswara Reddy

Counsel for the Respondents : Shri J.R.Gopal Rao, CGSC for R-1  
Shri P.Naveen Rao for R-2

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CORAM:

THE HON'BLE JUSTICE SHRI D.H.NASIR : VICE-CHAIRMAN

THE HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (A)

(Per Hon'ble Shri H.Rajendra Prasad, Member (A) ).

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... 2.

O R D E R

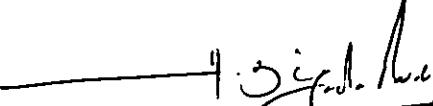
Per Hon'ble Shri H.Rajendra Prasad, Member (A) ).

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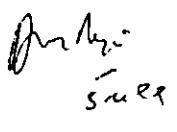
Heard Sri K.Nageswara Reddy, learned counsel for the applicant, Sri J.R.Gopal Rao, learned Standing Counsel for Respondent No.1 and Sri Phani Raj on behalf of Sri P.Naveen Rao, learned Counsel for Respondent No.2.

2. The Applicant is an aspirant to the post of a Lower Division Clerk/Recorder in the Respondent organisation. It is now stated that the recruitment process has not commenced yet and some correspondence is under way between Respondents 1 and 2. If the Applicant has already submitted his application (as stated by him) and if the same has been received by the office of Respondent No.1, as admitted by him, the same will be scrutinised to determine his eligibility in terms of the qualifications prescribed etc., and if the application is complete and if he is eligible in all respects, the Applicant's candidature may be considered along with others and the selection(s) be finalised on the basis of the merits relative of all candidates.

3. Thus the O.A. is disposed of. No order as to costs.

  
(H.RAJENDRA PRASAD)  
Member (A)

  
(D.H.NASIR)  
Vice-Chairman

  
Dated: 26th March, 1999.  
Dictated in Open Court.

Copy to:

1. HONJ.
2. HHRP M(A)
3. HBSAP M(J)
4. D.R. (A)
5. SPARE

15/4/99  
1ST AND 2ND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR:  
VICE - CHAIRMAN.

THE HON'BLE MR. H. RAJENDRA PRASAD:  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR  
MEMBER (A)

DATED: 26-3-99

ORDER/JUDGEMENT

MA./RA./CP. NO.

IN

D.A. NO. 416/99.

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

SRR

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